

Annexure-2

Name of the corporate debtor: Kordash Handlers and Logistics Private Limited; Date of commencement of liquidation: 06.10.2025; List of stakeholders as on: 05.12.2025

List of unsecured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
1	Bieven Technology Private Limited	05/11/2025	131,236,447	131,236,447	Financial Creditor	Nil	14.98%	-	-	-	-	
2	Silbhadar Vyapaar Private Limited	04/11/2025	745,095,623	745,095,623	Financial Creditor - Related Party	745,095,623	85.02%	-	-	-	-	Note 1
	Total		876,332,070	876,332,070			100.00%	-	-	-	-	

Note

1. In terms of the third proviso to Regulation 31A(2) of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016, Silbhadar Vyapaar Private Limited being a related party of the Corporate Debtor shall not have any voting rights in the Stakeholders' Consultation Committee.